

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:4087
ANSWERED ON:18.12.2012
COAL PRICING MECHANISM
Thamaraiselvan Shri R.

Will the Minister of COAL be pleased to state:

- (a) whether the Coal India Limited (CIL) is waiting clearances for 57 proposals with an incremental capacity of 137 million tonnes annually;
- (b) if so, the details thereof;
- (c) whether the CIL has set up a mechanism for pricing the 15 per cent coal that is to be imported to bridge the gap between demand and supply and sent it to its customers for their comments; and
- (d) if so, the details thereof along with the input received by the CIL in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

- (a) & (b): As reported by Coal India Limited, at present there are 67 environmental clearance proposals, with an incremental capacity of 241.03 Mty, awaiting clearances at various levels. The details of projects awaiting environment clearances is enclosed as Annexure.
- (c) & (d): Coal India Limited (CIL) Board in its meeting held on 31.08.2012 decided that CIL would meet 65% of Annual Contracted Quantity (ACQ) from its domestic production and endeavor to meet balance 15% of ACQ from import at cost plus price. Accordingly, CIL had taken up the matter with all Power Companies.